

✓61  
O.A. No. /2007

Date of Order: 21.05.2007

None present for the applicant.

D.B. not formed. List the case for direction on 05.06.2007.

*h*  
( V.P. KAMALAMMA )  
Registrar

O.A. No. /2007

Date of Order: 05.06.2007

None present for the applicant.

D.B. not formed. List the case for direction on 19.07.2007.

*h*  
( V.P. KAMALAMMA )  
Registrar

O.A. No. /2007

Date of Order: 19.07.2007

None present for the applicant.

D.B. not formed. List the case for direction on 06.08.2007.

*h*  
( V.P. KAMALAMMA )  
Registrar

OA No. / (Rakesh Changal vs UOI & Ors.)

Date of order: 06.08.2007

None present for the applicant.

The registry had pointed out that defects have not been removed so far. Also, none is present for the applicant despite the service on the applicant. Accordingly, the O.A. is dismissed.

*h*  
[ Tarsem Lal ]  
Administrative Member

*K.S.*  
( Kuldip Singh )  
Vice Chairman

Part II and III destroyed  
in my presence on 06.08.07  
under the supervision of  
Section Officer (1) as per  
order issued 26.07.07

Section Officer (Record)

No 184 to 185.  
Dt: 13.8.7

No 194.  
Dt: 29.8.7